NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 168 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/s Su-Kam Power Systems Ltd. Vs. M/s Uniforce Energy Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Shashank Mishra, Advocate for the Petitioner

ORDER

Request for adjournment is being made by the Ld. Counsel for the Petitioner.

At his request adjourned to 24th November, 2017.

(S. K. Mohapatka)

Member (T)

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(Ina Malhotra) Member (J)